

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/47/2014

Date : 28.04.2014

I

In partial modification of this office order No. Estt.(RJS)/42/2014, Estt.(RJS)/44/2014 & Estt.(RJS)/45/2014 dated 24.04.14, the following transfer/postings of Judicial officers, are hereby made as under :-

S. No	Name of officers Sarva Shri /Ms. :	From	To	Vice Sarva Shri / Ms. :
1.	Atul Kumar Saxena	ADJ No.1, Bikaner Under transfer as Sessions Judge, Spl. court, ACD Cases, Ajmer	Sessions Judge, Spl.Court, ACD Cases, Bharatpur	Vacant
2.	Tanveer Choudhary	ADJ No.2, Hanumangarh Under transfer as ADJ, Kama (Bharatpur)	ADJ No.3, Bikaner	Vacant
3.	Rajveer Singh	ADJ No.2, Nohar Under transfer as ADJ No.4, Bharatpur	ADJ, Kama (Bharatpur)	Vacant
4.	Mudita Bhargava	ACJM, Gulabpura (Bhilwara) Under transfer as ADJ No.3, Bikaner	ADJ No.5, Kota	Ramesh Kumar Sharma
5.	Himankani Gaur	ACJM No.1, Alwar Under transfer as ACJM, Sikrai (Dausa)	ACMM No.22, Jaipur Metropolitan HQ at Chomu	Vacant
6.	Mukesh Parnami (ON REQUEST)	ACJ(JD)-JM No.2, Bhilwara Under transfer as CJ(JD)-JM, Indergarh (Bundi)	CJ(JD)-JM, Buhana (Jhunjhunu)	Vacant
7.	Prashant Choudhary	ACJ(JD)-JM, Pratapgarh Under transfer as CJ(JD)-JM, Buhana (Jhunjhunu)	CJ(JD)-JM, Indergarh (Bundi)	Neeraj Kumar
8.	Sunil Kumar Goyal	CJ(JD)-JM, Thanagazi (Alwar) Under transfer as CJ(JD)-JM, Udaipurwati (Jhunjhunu)	CJ(JD)-JM, Sikrai (Dausa)	Shweta Sharma-II
9.	Krishna Kant	CJ(JD)-JM, Rajgarh (Churu) Under transfer as CJ(JD)-JM No.2, Alwar	CJ(JD)-JM No.1, Alwar	Renu Srivastava

II

Due to administrative exigencies, **Shri Kishore Kumar Talepa**, aq Officer in the Civil Judge Cadre, presently posted as **ACJ(JD)-JM No.4 (South), Kota**, is hereby transferred/ posted as **CJ(JD)-JM, Ramgarh (Alwar)** with Immediate effect.

NOTE:-

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. Shri Mukesh Parnami transferred on his own request shall not be entitled to claim transfer allowance and joining time.

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3. In case successor takes over charge before issuance of posting order of the officer concerned the later shall await his/her posting order at the same Headquarter.

BY ORDER,

28/4/14
REGISTRAR GENERAL